

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3014**  
TO BE ANSWERED ON 12.12.2016

**RECTIFICATION OF LAPSES IN SOCIAL AUDIT UNDER MGNREGA**

**3014. SHRI K.K. RAGESH:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the recommendations of CAG to address lapses in the current social audit mechanism of MGNREGA have been addressed by Government; and
- (b) if so, the details of concrete steps taken in this regard?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a)&(b): The report of the Comptroller and Auditor General on Mahatma Gandhi NREGA Audit of Scheme Rules, 2011 (Social Audit Rules) has given recommendation on current social audit mechanism of MGNREGA. Based on the recommendations of C&AG, the following steps have been taken:

- The Ministry has advised all State Governments to form independent Social Audit Units (SAUs). 23 States have formed independent SAUs.
- The Ministry has initiated a mandatory 30 days' certification capacity building course for the resource persons engaged by the SAU at State, District and Block level. The capacity building exercise will ensure that these resource persons are trained adequately.
- The Ministry has introduced 7 registers in place of 22 registers at the Gram Panchayat level to improve the record management for Social Audits.

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